

Before the National Green Tribunal, Western Zone, Pune

Original Application No. 167/2017 (WZ)

Mr. Harishchandra Purshottam Natu & Ors. — Applicants

V/s

The Executive Engineer, Irrigation Department, — Respondents
Sindhudurg and Ors.

Additional Compliance Affidavit on the behalf of Respondent No. 4

I, Shri. Mangesh Joshi, Age - 46 yrs, Occupation - Service, I/C District Collector, Sindhudurg i.e. Respondent No. 4 having my office at District Collectorate office, Sindhudurgnagari, Tal. Kudal, Dist. Sindhudurg - 416812, do hereby state on solemn affirmation as under:-

1. I am filling this additional compliance Affidavit as per the direction of the Hon'ble National Green Tribunal, Western Zone, Pune dated 18.06.2020, 18.08.2020 & 09.10.2020. I crave leave of this Hon'ble Court to file additional affidavit if so required.
2. I say and further submit that, the Hon'ble National Green Tribunal, Western Zone, Pune directed on dated 09.10.2020 that,

i) Collector, Sindhudurg is directed, to take necessary steps to remove the obstruction and illegality which has been committed in violation of the wetland act as mentioned above.

ii) The account of PWD, Sawantwadi, Sindhudurg which is a Respondent No. 2 in this matter is attached with the limit of 1.5 Cr. and Respondent No. 2 directed to deposit the amount to the authorities concerned as directed above for taking remedial measures.

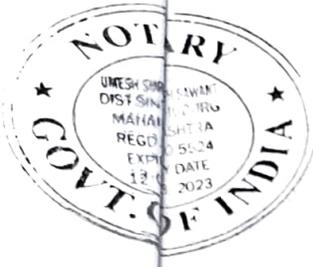
iii) The Collector, Sindhudurg is directed to ensure, the compliance of both the orders and submit the compliance report by way of



SIGNED BEFORE ME
No Of Correction----

Umesh Suresh Sawant

UMESH SURESH SAWANT
NOTARY KANKAVLI
Dist Sindhudurg. (M.S.) India



filling Affidavit personally before the date of listing and list on 29.10.2020.

As per the above said directions, the Collector, Sindhudurg i.e. Respondent No. 4 submitted her progressive compliance report before this Hon'ble National Green Tribunal, Western Zone, Pune on dated 26.10.2020. I say and further submit that, 20% of slab has been demolished till 1.00 p.m. on dated 23.10.2020 and also ICICI bank Ltd. Sawantwadi branch , district Sindhudurg marked lean of Rs. 1.5 Cr amount on the Executive Engineer, PWD's official Bank account on 15/10/2020.

3. I say and further submit that, as per the action taken report of Respondent No. 1 dated 01.12.2020 and Respondent No. 2 dated 27.11.2020, 100% flooring dismantling work, 86% slab portion dismantling work and 67% Beams and sides dismantling work has been completed. The copy of said action taken report of the Respondent No. 1 is as annexure I & Respondent No. 2 is as annexure II. and relevant photo copies is as annexure III.

I pray and submit that, Respondent No.4 Collector Sindhudurg has acted sincerely and made all efforts in implementing the Hon'ble NGTs order and hence I humbly pray before this Hon'ble National Green Tribunal court to accept the present progressive compliance report.

Place:-Sindhudurnagari
Date: - 01/12/2020

(Mangesh Joshi)
Respondent No.4

SIGNED BEFORE ME

No Of Correction----

Umesh Suresh Sawant
Notary Kankavli
Dist Sindhudurg (M S) India



VERIFICATION

I, Shri. Mangesh Joshi, Age 46 , Occupation- I/C District Collector, Sindhudurg residing at Sindhudurnagri, Sindhudurg do hereby verify that, the content of para nos. 1 to 3 are true and correct to my personal knowledge, as per the official records and documents, information and belief. In witness whereof, I have signed below at Sindhudurnagri on 1st December,2020.



(Mangesh Joshi)
Respondent No.4

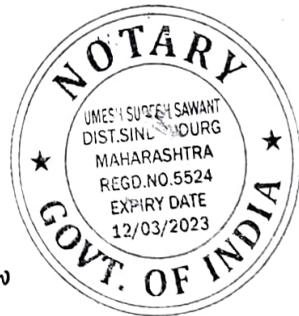
Place:-Sindhudurnagri

Date:- 01/12/2020

I know the deponent
Mamant
Adv. S. G. Samant

SOLEMNLY Affirmed before me by
Shri. Mangesh Hiranman Joshi
Who identified before me by
Shri. Adv. Santosh G. Samant
Whom I Personally Know
This ... 1st ... day of ... Dec ... 2020


NOTARY
Umesh S. Sawant
Kankavli, Dist- Sindhudurg



N.R.S. No. 1592/2020
Date- 01/12/2020



सत्यमेव जयते

Executive Engineer
Sindhudurg Irrigation Division
Ambadpal , Tal: Kudal , Sindhudurg.

Phone No : 02362-244251 , E mail : tmipdkudal@gmail.com



महाराष्ट्र शासन
जलसंपदा विभाग

Outward No / SID/PB-3/ 2741 / 2020

Date: 01/12/2020

To ,

The District Collector,
Sindhudurg,

Subject : Reg, Submission of work progress report of Skywalk demolishing work , for Dahampur M.I Scheme , Tal : Kudal , Dist Sindhudurg

Respected Madam,

With above subject, the daily work progress report as on 01/12/2020 @ 01.00pm of Dhamapur skywalk demolishing work is tabulated as below

Details of Sky Walk Dismantling work					
Details of Component	Total Quantity to be Dismantled	Quantity actually Dismantled			Percent Dismantled
		Executed Up to 20/11/20	Executed on today	Total Dismantled Quantity	
Flooring	327 Sq.mt	327 Sq.mt	0 Sq.mt	327 Sq.mt	100 %
Slab portion	170 Sq.mt	146.90 Sq.mt	0 Sq.mt	146.90 Sq.mt	86 %
Beam and Sides	157 Sq.mt	105.41 Sq.mt	0 Sq.mt	105.41 Sq.mt	67 %
Columns	35 Nos	0 Nos	0 Nos	0 Nos	0 %

The Work has been stopped since 08/11/20 and No labours , Machinery are present at site of demolishing work. As on today **100 % flooring dismantling work , 86 % Slab portion dismantling work and 67 % Beams & sides dismantling work has been completed** . Sending here with photos of the same . This is for your favor of information please .

Executive Engineer
Sindhudurg Irrigation Division
Ambadpal, Kudal

Copy to : Superintending Engineer, Ratnagiri Irrigation Circle , Ratnagiri for information please

**OFFICE OF EXECUTIVE ENGINEER
PUBLIC WORK DIVISION
SAWANTWADI**

PhNo:02363 272214	e-mail:sawantwadi.ec@mahapwd.com	Fax
Out.No PWD/SWD/PB/2020 / 3579	Date: 27-11-2020	

To
✓ The District Collector,
Sindhudurg.

Subject: Regarding Submission of progress report of dismantling work of Sky walk at Dhamapur lake Tal. Malvan Dist. Sindhudurg

Respected Madam,

With above subject ,the daily work progress report as on 24/11/2020 of dismantling work of Sky walk at Dhamapur lake is tabulated as below

Details of Sky walk Dismantling work					
Details of Component	Quantity to be Dismantled	Quantity Actually Dismantled			Percentage Dismantled
		Up to 24/11/2020	On Today	Total Dismantled Quantity	
Flooring including Mortar Base	308.410 Sq.mt	308.410 Sq.mt	0.00	308.410 Sq.mt	100%
Slab Including Beams portion	45.20 Cu.mt	33.90 Cu.mt	0.00	33.90 Cu.mt	75%
Columns	27.83 Cu.mt	0.00	0.00	0.00	0.00
Footing	31.45 Cu.mt	0.00	0.00	0.00	0.00

At present the flooring tiles including cement sand mortar on skywalk are removed 100% and slab of main skywalk (excluding approach slab) removed 100% following C & D rules of ministry of Environment. The debris after dismantling have been disposed off at PWD godown area around 4Km from dhamapur lake for further utilisation purpose. The approach slab of skywalk is required for further dismantling work and reinforcement of slab can be used as platform for labours.

The Skywalk is surrounded at present by water on all the sides and there is standing water of 2 to 3 meters depth. Since all the piers and footing are in water, they will be dismantled when the water recedes sufficiently in the month of May. As on today all possible dismantling work of slab, flooring has been completed.

This is for your favour of information please.


Executive Engineer
Public Work Division
Sawantwadi

